

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

O.A. No. 379/93

T.A. No.

DATE OF DECISION 13/12/1993

Mr. Haribhai Devji Petitioner

Mr. K. K. Shah Advocate for the Petitioner(s)

Versus

Union of India & Anr. Respondent

Mr. N. S. Shevde Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N. B. Patel : Vice Chairman

The Hon'ble Mr. K. Ramamoorthy : Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Mr. Haribhai Devji,  
C/o. Kiran K. Shah,  
3, Achalayatan Soc. Div. III  
Near Memnagar Fire Station,  
Navrangpura, Ahmedabad.

: Applicant

(Advocate: Mr. K. K. Shah)

Versus

1. Union of India,  
Through:  
The General Manager,  
Western Railway,  
Headquarter Office,  
Churchgate, Bombay-400 020.

2. Chief Signal Inspector (Construction)  
Western Railway, Ahmedabad.

: Respondents

(Advocate: Mr. N. S. Shevde)

ORAL ORDER

IN

O.A./379/93

Date: 13/12/93

Per: Hon'ble Mr. N. B. Patel

: Vice Chairman

Mr. K. K. Shah states that the respondents have cancelled the impugned order of recovery and hence the O.A. has become infructuous. He is permitted to withdraw the O.A. which stands disposed of as withdrawn without any order as to costs.

  
(K. Ramamoorthy)  
Member (A)

  
(N. B. Patel)  
Vice Chairman

a.a.b.

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

AHMEDABAD

Application No. 041379/93 of 199

Transfer Application No. \_\_\_\_\_ Old Writ Pet. NO. \_\_\_\_\_

C E R T I F I C A T E

Certified that no further action is required to be taken  
and the case is fit for consignment to the Recd. Room (Decided).

Dated : 17/12/93

Counter signed :

AIKewal  
27-12-93

Section Officer/Court Officer

Sign. of the dealing Assistant.

cced of

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AT ~~NEW DELHI~~ AHMEDABAD

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CAUSE TITLE..... 04/379/93..... OF 198□.

## NAMES OF THE

**PARTIES**..... Mr. Hieronim Doryl.....

## VERSUS

U. S. I. 204

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